

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 505/252/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2018**

NAME OF THE COMPANY: M/s. Coronation Constructions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252(1)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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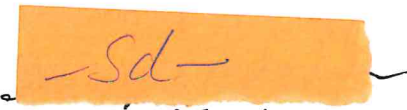
	Present for the Petitioner:	Mr. Manoj Kumar Garg, Advocate		
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	Present for the Respondent:	Ms. Lakshmi Gurung standing Counsel Ms. Kusum Yadav, Company Prosecutor, ROC		
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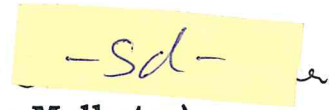
ORDER

Reply of the ROC and Income Tax Department has been received.

Reserved for Orders.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)